

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1839
ANSWERED ON:15.03.2005
REAL ESTATE (MANAGEMENT REGULATION AND CONTROL) BILL
Chakraborty Dr. Sujan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government is In the process of devising a Real Estate Management (Regulation and Control) Bill to deal with the unscrupulous promoters, builders, and real estate agents as reported in the Times of India (Delhi edition) dated 7th February, 2005;
- (b) if so, the facts thereof; and
- (c) the reaction of the Government thereto?

Answer

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD):

- (a) to (c) Yes Sir, draft Bill has been prepared.